Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 343/2019 & IA 1788/2019 & IA 1787/2019 (IA 1788/2019 - For Urgent Listing & IA 1787/2019 - For interim relief)	Indian Railways VS Maharashtra Electricity Regulatory Commission	2310/2019 Dated 25/09/2019	03/10/2019	Caveat No : 82 Date of Caveat Filing : date_formate(2019- 09-24) Filed By : Shri Venkatesh Caveator Name : Tata Power Company- Distribution Ltd	15/10/2019 Court - 1
2	IA 1710/2019 in DFR No. 2288/2019 (IA 1710/2019 - For condonation of delay in filing the review petition)	Sembcorp Energy India Limited (Formerly Known Thermal Powertech Corporation India Limited) VS Central Electricity Regulatory Commission & Anr.	2288/2019 Dated 09/09/2019	01/10/2019		15/10/2019 Court - 1